

1	2	3	4	5	6	7	8	9	10
Arunachal Pradesh	40	0	40	40	0	40	40	0	40
Bihar	520	1200	1720	520	1200	1720	520	1200	1720
Gujarat	2000	400	2400	2000	400	2400	2000	400	2400
Haryana	160	0	160	160	30	190	160	0	160
Himachal Pradesh	40	0	40	40	0	40	40	0	40
J & K	5100	2400	7500	5100	2400	7500	5100	2400	7500
Karnataka	2400	0	2400	2400	0	2400	2400	0	2400
Kerala	4000	320	4320	4000	820	4820	4000	320	4320
Maharashtra	11600	400	12000	11600	400	12000	11600	400	12000
Madhya Pradesh	1000	0	1000	1000	0	1000	1000	0	1000
Manipur	480	0	480	480	0	480	480	0	480
Meghalaya	20	0	20	20	0	20	20	0	20
Nagaland	800	0	800	800	0	800	800	0	800
Orissa	1080	80	1160	1080	80	1160	1080	80	1160
Punjab	2760	0	2760	2760	0	2760	2760	0	2760
Rajasthan	600	0	600	600	0	600	600	0	600
Sikkim	32	0	32	32	0	32	32	0	32
Tamil Nadu	5612	4440	10052	5612	4440	10052	5612	4440	10052
Tripura	400	0	400	400	0	400	400	0	400
U.P.	3920	1120	5040	3920	1120	5040	3920	1120	5040
West Bengal	9600	280	9880	9600	280	9880	9600	280	9880
Andaman & Nicobar	40	20	60	40	20	120	40	20	60
Chandigarh	120	0	120	120	0	120	120	0	120
Dadra & NH.	40	0	40	40	0	40	40	0	40
Delhi	3600	0	3600	3900	0	3900	3900	0	3900
Goa	320	0	320	320	0	320	320	0	320
Daman & Diu	80	0	80	80	0	80	80	0	80
Mizoram	180	0	180	180	0	180	180	0	180
Pondicherry	460	160	620	460	160	620	460	160	620
Lakshdweep	20	0	20	20	0	20	20	0	20
Total	63624	11060	74684	63924	12190	76114	63924	11610	75534

Setting up of Police Academies

2083. SHRI RAMKRISHNA BABA PATIL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government propose to set up Police Academies in the terrorist hit States;

(b) if so, the details thereof;

(c) the details of Police Academies still existing various States; and

(d) the functions of these academies?

THE MINISTER OF HOME AFFAIRS (SHRI L ADVANI): (a) to (d) 'Public Order' and 'Police' being State subjects as per the Seventh Schedule to the Constitution of India, it is essentially for the State Governments to prov

such police training infrastructure as is necessary to enable their police forces to meet the challenge of terrorism and other problems. The Central Government has, however, set up a Police Academy in Meghalaya for the benefit of North-Eastern States.

A list containing the names of Police Academies existing in various States is enclosed as Statement. In the States where the Police Academies are yet to be set up, the work of Police Academies is being carried out by the Police Training Colleges.

The functions of the Police Academies are:

- (a) to impart basic as well as in service training to police personnel of the rank of Sub-Inspector and above;
- (b) to impart specialised training to police personnel of the above ranks;
- (c) to conduct need based thematic courses;
- (d) to promote education and research facilities on police related subjects in cooperation with Universities in the States;
- (e) to formulate training policy for the police personnel of the State;
- (f) to organise seminars/workshops/studies/surveys covering matters of Police interest; and
- (g) to organise executive development programmes for Senior Police Officers.

Statement

According to available information, the following Police Academies exist in various States:

1. Andhra Pradesh Police Academy, Himayat Nagar, R.R. District, Hyderabad (A.P.).
2. Shere Kashmir Police Academy, Udhampur (J&K).
3. Karnataka Police Academy, Mysore (Karnataka).
4. Jawahar Lal Nehru Police Academy, Sagar (M.P.).
5. Maharashtra Police Academy, Nasik (Maharashtra).
6. State Police Academy, Cuttack (Orissa).
7. Punjab Police Academy, Maharaja Ranjit Singh Fort, Phillaur (Punjab).
8. Rajasthan Police Academy, Nehru Nagar, Jaipur (Rajasthan).
9. Dr. B.R. Ambedkar Police Academy, Moradabad (Uttar Pradesh).
10. North-Eastern Police Academy, Barapani, Meghalaya.

Campaign against Child Labour

2084. SHRI AJOY MUKHOPADHYAY:
SHRI BASU DEB ACHARIA:

Will the Minister of LABOUR be pleased to state:

(a) whether the attention of the Government has been drawn to the finding of the Campaign Against Child Labour working in the hazardous sector;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM): (a) and (b) The Campaign Against Child Labour (CACL) had organised a Public Hearing and National Convention on Child Labour from 30th March–1st April, 1997 in New Delhi. Its findings, *inter-alia*, included that the distinction between 'hazardous' and 'non-hazardous' occupations obtaining in the Child Labour (Prohibition & Regulation) Act, 1986 and in the Government of India policy should be done away with, as every employment of children is per se hazardous to their well-being.

(c) Considering the magnitude and the nature of the problem of child labour a gradual, sequential and integrated approach has been initiated by the Government. Under the Child Labour (Prohibition & Regulation) Act, 1986, employment of children is prohibited in seven occupations and eighteen processes listed in the schedule to the Act. The condition of employment of children is regulated in occupations and processes not prohibited under the Act. While total elimination of child labour is the ultimate objective, as a matter of prioritisation, withdrawal and rehabilitation of children working in hazardous occupations has been taken up in the first instance. So far, 76 National Child Labour Projects have been sanctioned for the rehabilitation of 1.5 lakh working children.

Welfare of Women

2085. SHRI BASU DEB ACHARIA: Will the Minister of LABOUR be pleased to state:

(a) whether the attention of the Government has been drawn to the fact the labourers engaged in stone quarries are not being paid minimum wages and no leave to pregnant woman; and

(b) if so, the steps taken/proposed to be taken to make available their legal dues?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM): (a) and (b) Whenever any specific complaint is received about payment of less than the minimum rates or wages in any employment it is investigated and if short/less payment is detected, claim cases are filed before the authority appointed under the